CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Contempt Petition No.15/93 in

Dated: 15FEB 394

APPLICATION NO(s) 14 of 1993.

MPPLICANTS: K. Ravi

v/s.RESPONDENTS: V. Vaidyanathan, Sr. Mechanical Engineer (Hq), W&AP, Yelahanka.

TO.

- 1. Sri.M.S.Anandaramu, Advocate, No.27, Chandrasekhar Complex, First Main Road, First Floor, Gandhinagar, Bangalore-560009.
- 2. Sri.A.N. Venugopala Gowda, Advocate, No. 8/2, Upstairs, R. V. Road, Bangalore-560004.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 28-01-1994.

DEPUTY REGISTRAR IS JUDICIAL BRANCHES.

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CENTRAL ADDINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NC.15/1993

MR. T.V. RAMANAN MEMBER (A)

FRIDAY THIS THE 28TH DAY OF JANUARY, 1994

K. Ravi,
Aged about 24 years,
Working as Substitute Bungalow Lascar
(now under dismissed from services)
and residing at C/o V. Ananthaswamy,
No.993, Old Middle School,
Yelahanka,
Bangalore - 64

Applicant

(By Advocate Shri M.S. Anandaramu)

V.

Shri V. Vaidyanathan, Disciplinary Authority/Senior Mechanical Engineer (Hq), Wheel & Axle Plant, Yelahanka, Bangalore - 64

Respondent

(By Advocate Shri A.N. Venugopal)
learned Standing Counsel for Railways

ORDER

Mr.Justice P.K. Shyamsundar, Vice Chairman

To be dropped. No costs.

TRUE COPY

Sd-

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(T.V. RAMANAN)
MEMBER(A)

(P.K. SHYAMSUNDAR)

SECTION OFFICER

LENTRAL ADMINISTRATIVE TRIBUMAL

ADBITIONAL BERCH

BANGALORE

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